

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 9th of January, 2025

No. HC.V-55/2021/ 33 /Estt. ### Hon'ble the Chief Justice in exercise of powers conferred under Article 229 of the Constitution of India read with Rule 6(a) and Rule 7.(2) of "The Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967", is pleased to promote and appoint the following Assistant Registrars of this Registry, as **Deputy Registrar**, *in seriatim*, in the Principal Seat of the Gauhati High Court, on merit-cum-seniority basis, in the Pay Band of Rs. 30000-110000/- (P.B.-4) with Grade Pay of Rs. 15700/- per month, plus other admissible allowances under the Rules, vice the vacancies mentioned against their names:

Sl. No.	Name of the Assistant Registrar	Vacancy against which accommodated to
1.	Shri Prodip Sinha	Vice Shri Rabindra Nath Barman, Deputy Registrar retired w.e.f. 30-09-2024, upon reaching age of superannuation.
2.	Shri Neil Jongske Sangma	Vice Smt. Utpala Phukan, Deputy Registrar retired w.e.f. 31-10-2024, upon reaching age of superannuation.
3.	Shri Newman J. Sangma	Vice Shri Nirod Sarma, Deputy Registrar promoted and appointed as Joint Registrar w.e.f. 08-01-2025.

Accordingly, the abovementioned Officers are to submit the joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Dated 09-01-2025

Memo No. HC.V-55/2021/ 33A /Estt.

Copy for information and necessary action to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.

8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
9. The Director, Directorate of Printing & Stationary, Bamunimaidam, Guwahati-21, with a request to publish this Notification in the next issue of the Official Gazette of Assam.
10. The Deputy Registrar....., Gauhati High Court, Guwahati.
11. The Assistant Registrar....., Gauhati High Court, Guwahati.
12. Shri Newman J. Sangma, Assistant Registrar (Administration), Gauhati High Court, Guwahati.
13. Shri Neil Jongske Sangma, Assistant Registrar, Gauhati High Court, Guwahati.
14. Shri Prodip Sinha, Assistant Registrar, Gauhati High Court, Guwahati.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this Notification in the official website of the Principal Seat of the Gauhati High Court.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
19. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The Administrative Officer (Judicial,, Gauhati High Court, Guwahati.
22. The Court Officer-I/II, Gauhati High Court, Guwahati.
23. C.A. to Registrar General, Gauhati High Court, Guwahati.
24. Order file.


09.01.2025
REGISTRAR GENERAL

B.D.